

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/847/2024 in CP(IB) No.568/9/HDB/2018
NAME OF THE COMPANY	Vijay Home Appliances Ltd
NAME OF THE PETITIONER(S)	Safexpress Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Home Appliances Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/847/2024**

**Present:** Ld. Counsel Mr. Ramaswamy Meyyappan for the Applicant.

This application has been moved for exclusion of liquidation period by 59 days w.e.f., 03.01.2024 upto 02.03.2022 and further the extension of Liquidation Process for one year. Keeping in view the submissions made in the application, the liquidation period is excluded by 59 days w.e.f., 03.01.2024 upto 02.03.2022 and further the liquidation process is extended for 3 months from the date of this order. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**